

MINUTES OF THE MEETING NO.12 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 21.03.2023 AT 03:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.12 (2022-23) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Dr. Subhash Chandra Agarwal, Addl. DGFT at 03:00 PM on 21.03.2023, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD

In attendance:

- i. Shri Tirumala Venkatesh K, Joint DGFT
ii. Shri S.K. Mohapatra, Joint DGFT
iii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 233 applications were considered by the EFC, out of which 45 cases were approved including 12 cases on post facto basis, 21 cases were rejected & closed and remaining 167 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMERS WELFARE (DoA&FW) (Seed & Trade Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2.	BABA BHOLE BHANDARI TRADERS	HQRXEXLAPPLY00000311AM23	Non-Basmati Rice Paddy Other than seed quality	03.06.2022	Deferred The application was approved on ex-post facto basis in EFC meeting no. 07 dated 18.10.2022 on the basis of comments/ NOC received from DoA&FW vide O.M No 1-79/2020.S.D.IV(P)(Item No. 1) dated 13.10.2022 for export of 10000 MTs Non-Basmati Rice Paddy (other than seed quality) to Nepal by M/s Baba Bhole Bhandari Traders. However, due to non-furnishing of affidavit by the firm (as prescribed in Trade Notice No. 35 dated 25.10.2018) export authorization is yet to be issued

3.	AURINKO HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00000426AM23	NUX VOMICA	28.06.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Division). As desired by seed division, application was forwarded to trade division by email dated 19.10.2022.
4.	MAINAAM GARDEN	HQRXEXLAPPLY00001708AM23	live plants	29.08.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW have informed that the comments from EP & horticulture is to be obtained in this case.
5.	R. J. INTERNATIONAL	HQRXEXLAPPLY00001814AM23	CASHEW NUT SEEDLING	16.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW have informed that the comments from EP & horticulture is to be obtained in this case.
6.	CHEERAKUZH AGRO DEVELOPERS PRIVATE LIMITED	HQRXEXLAPPLY00001876AM23	Lychee (Litchi Chinensis) Asokha Pendulum (Saraca asoca) Fig (Ficus Carica) Jack Fruit (Artocarpus heterophyllus) Jamun (Syzygium Cumini) Bilumbi (Averrhoa bilimbi) Bread Fruit (Artocarpus altilis) Mango Varieties (Mangifera Indica) Lemon Varieties (Citrus Limon) Orange (Citrus x Sinensis) Tamarind (Tamarindus indica)	26.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW have informed that the comments from EP & horticulture is to be obtained in this case.

7.	NATIONAL ROSE GARDEN	HQRXEXLAPPLY000 01880AM23	LYCHEE MARY GOLD (Veitchia merrillii)	27.09.2022	Deferred due to want of comments / NOC from DoA&FW. DoA&FW have informed that the comments from EP & horticulture is to be obtained in this case.
			LYCHEE MARY GOLD (Veitchia merrillii)		
			RAMBUTAN (Nephrolepis exaltata)		
			MANGO (Mangifera Indica)		
			MANGO (Mangifera Indica)		
			MANGO (Mangifera Indica)		
			VELVET APPLE (Diospyros blancoi)		
			WATER APPLE (Syzygium samarangense)		
			NJAVEL (Syzygium cumini)		
			RAMAPPLE (Annona squamosa samarangense)		
			ALL SPICE (Pimenta racemosa)		
			JACK GUMLESS (Artocarpus heterophyllus)		
			BILIMBI (Averrhoa bilimbi)		
			AVACADO (Persea americana)		
			MALAYALAN APPLE (Syzygium samarangense)		
			JACK (Artocarpus heterophyllus)		

8.	COTTONWOOD	HQRXEXLAPPLY000 01921AM23	LIVE PLANTS, TREE P ELTOPHORUM INER ME, ZIZIPHUS SPINA CHRISTII, HIBISCUS TILIACEUS	06.10.2022	Deferred due to want of com ments / NOC from DoA&FW. DoA&FW have informed that the comments from EP & horticulture is to be obtained in this case.
9.	R. J. INTERNATIONAL	HQRXEXLAPPLY000 01999AM23	CASHEW NUT SEEDL ING	19.10.2022	Deferred due to want of com ments / NOC from DoA&FW. DoA&FW have informed that the comment from EP & horticulture is to be obtained in this case.
10.	MONDAL ENTERPRISE	HQRXEXLAPPLY000 02017AM23	CASHEW NUT SEEDL ING	23.10.2022	Deferred due to want of com ments / NOC from DoA&FW. DoA&FW have informed that t he comments from EP & horticulture is to be obtained in this case.
11.	JAY JAY SERVICES	HQRXEXLAPPLY000 02058AM23	Nux Vomica dried see ds	03.11.2022	Deferred due to want of com ments / NOC from DoA&FW. Firm needs to apply in DoA&F W in their prescribed proform a
12.	BANKIM PROSAD GHOSH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY000 02167AM23	Jute seeds	06.12.2022	Deferred due to comments / NOC received from DoA&FW v ide OM No. 1-162/2022-SD.I V (282nd EXIM-Export-xii) da ted 02.02.2023 deferring the proposal because the docume nts submitted by the firm are not endorsed by ICAR & ICAR has informed that the foundat ion seed provider has no recor d of breeder seed purchase in 2021.

13.	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY000 02169AM23	HYBRID PADDY SEEDS	07.12.2022	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-161/2022-SD-IV (281ST EXIM-EXPORT-30) dated 10.01.2023 approving the export for 14,02,000 KGS PADDY SEEDS to Nepal by M/s SEEDWORKS INTERNATIONAL PRIVATE LIMITED.
14.	INCREDIBLE WORLD PRIVATE LIMITED	HQRXEXLAPPLY000 02269AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.01.2023	Deferred The application was approved on ex-post facto basis in EFC meeting no. 11 dated 22.02.2022 on the basis of Comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 11) dated 13.02.2023 has approved the export for 10,000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s INCREDIBLE WORLD PRIVATE LIMITED. However, due to non-furnishing of affidavit by the firm (as prescribed in Trade Notice No. 35 dated 25.10.2018) export authorization is yet to be issued.
15.	GREENSTEM NURSERY AND EXPORTER	HQRXEXLAPPLY000 02303AM23	LIVE FRUIT PLANTS	09.01.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW have informed that the comments from EP & horticulture is to be obtained in this case.
16.	GREENSTEM NURSERY AND EXPORTER	HQRXEXLAPPLY000 02320AM23	LIVE FRUIT PLANTS	11.01.2023	Deferred due to want of comments / NOC from DoA&FW. DoA&FW have informed that the comments from EP & horticulture is to be obtained in this case.

17	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002338AM23	Biplob (Summer) Of Onion	16.01.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-161/2022-SD.IV (281st EXIM-Export-45) dated 10.01.2023 approving the export for 33,000 KGs to Bangladesh by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED and export authorization was issued to the firm on Ex-post facto basis.
18.	SHIFA INTERNATIONAL TRADES	HQRXEXLAPPLY00002354AM23	PLANTS AND PARTS OF PLANTS	18.01.2023	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma.
19	PROLINE SEEDS COMPANY INDIA PVT LTD	HQRXEXLAPPLY00002370AM23	ONION-VARIETY BOMBAY RED	23.01.2023	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma.
20	SHAKUN DEVELOPERS	HQRXEXLAPPLY00002425AM23	COMMON PADDY	07.02.2023	Deferred The application was approved on ex-post facto basis in EFC meeting no. 11 dated 22.02.2022 on the basis of comments/ NOC received from DoA&FW vide OM No. 1-79/2020-SD (P) (Item No. 1) dated 13.02.2023 has approved the export for 1,00,00,000KGs Common Paddy to Nepal by M/s SHAKUN DEVELOPERS. However, due to non-furnishing of affidavit by the firm (as prescribed in Trade Notice No. 35 dated 25.10.2018) export Authorization is yet to be issued.
21	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002436AM23	EXPORT OF PIONEER BRAND Hybrid RICE PADDY SEEDS - 27P63	09.02.2023	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply in DoA&FW in their prescribed proforma.
22	M/S PURVANCHAL TRADING COMPANY	HQRXEXLAPPLY00002449AM23	PADDY	10.02.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-79/2020-SD-IV (P) (Item No. 5) dated 17.03.2023 approving the export for 5100 MTs

					NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s PURVANCHAL TRADING COMPANY
23	JAI MATA DI TRADERS	HQRXEXLAPPLY000 02447AM23	Non-Basmati Rice Paddy (other than seed quality)	10.02.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-79/2020-SD-IV (P) (Item No. 6) dated 17.03.2023 approving the export for 5000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s JAI MATA DI TRADERS
24	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY000 02470AM23	Hybrid Rice (Paddy) Arize B-TE 1 Seeds	15.02.2023	Deferred due to want of comments / NOC from DoA&FW
25	JK AGRI GENETICS LIMITED	HQRXEXLAPPLY000 02451AM23	BT HYBRID COTTON SEEDS: HINDI-II (JKCH 1050Bt) & HINDI-I (JKCH 1947 Bt)	11.02.2023	Deferred due to want of comments / NOC from DoA&FW
26	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY000 02481AM23	VNR 2253 /VNR 2318 /VNR 2375 PLUS of seed quality	17.02.2023	Deferred due to want of comments / NOC from DoA&FW
27	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY000 02482AM23	VNR 18552/19791/18632/19799/19777/18560/18565	17.02.2023	Deferred due to want of comments / NOC from DoA&FW
28	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 02502AM23	Onion Seeds	20.02.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-163/2022-SD-IV (283 rd EXIM-EXPORT-48) dated 02.02.2023 approving the export for 1902.785 KGs ONION SEEDS to Ethiopia by M/s NUNHEMS INDIA PRIVATE LIMITED
29	DCM SHRIRAM LIMITED	HQRXEXLAPPLY000 02526AM23	Hybrid Rice (Paddy) Reshma 786 /650/688 Treated Seeds	28.02.2023	Deferred due to want of comments / NOC from DoA&FW
30	DCM SHRIRAM LIMITED	HQRXEXLAPPLY000 02524AM23	Hybrid Rice (Paddy) Bio Rice 453/650 WIP Treated Seeds	27.02.2023	Deferred due to want of comments / NOC from DoA&FW
31	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 02512AM23	PREMA OF ONION	22.02.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-161/2022-SD-IV (282 nd EXIM-EXPORT-25) dated 02.02.2023 approving the export for 1500 KGs ONION SEEDS c.v. PREMA to Sudan by M/s EAST WEST SEEDS INDIA PRIVATE

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32	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002511AM23	PREMA OF ONION	22.02.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-161/2022-SD-IV (282nd EXIM-EXPORT-26) dated 02.02.2023 approving the export for 5,000 KGs ONION SEEDS c.v. PREMA to Sudan by M/s EAST WEST SEEDS INDIA PRIVATE LIMITED
33	ARIZONA SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002543AM23	Onion Nasik Red N-53	06.03.2023	Deferred due to want of comments / NOC from DoA&FW
34	ARIZONA SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00002542AM23	Onion Nasik Red N-53	06.03.2023	Deferred due to want of comments / NOC from DoA&FW
35	SHREE GANPATI TRADERS	HQRXEXLAPPLY00002632AM23	NON BASMATI RICE IN HUSK (PADDY)	11.03.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-79/2020-SD-IV (P) (Item No. 4) dated 17.03.2023 approving the export for 11500 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s SHREE GANPATI TRADERS.
36	BALA JEE ENTERPRISES	HQRXEXLAPPLY00002640AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	13.03.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-79/2020-SD-IV (P) (Item No. 1) dated 17.03.2023 approving the export for 25000 MTs NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY to Nepal by M/s BALAJEE ENTERPRISES.
37	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00002652AM23	PREMA OF ONION	15.03.2023	Approved. Based on the Comments / NOC from DoA&FW are received vide OM No. 1-161/2022-SD-IV (282nd EXIM-EXPORT-27) dated 02.02.2023 approving the export for 5,000 KGs ONION SEEDS c.v. PREMA to Sudan by M/s EAST WEST SEEDS INDIA PRIVATE

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38	GOPAL BHANDAR	HQRXEXLAPPLY000 02654AM23	NON BASMATI RICE I N HUSK (PADDY) OTH ER THAN SEED QUAL ITY.	15.03.2023	Approved. Based on the Com ments / NOC from DoA&FW are received vide OM No. 1-79 /2020-SD-IV (P) (Item No. 2) dated 17.03.2023 approving the export for 20, 000 MTs N ON-BASMATI RICE IN HUSK (P ADDY) OTHER THAN SEED QUALITY to Nepal by M/s GO PAL BHANDAR.
39	JAI MAA DURGA ENTERPR ISES	HQRXEXLAPPLY000 02658AM23	Non-Basmati Rice Pad dy (other than seed qu ality)	15.03.2023	Approved. Based on the Com ments / NOC from DoA&FW are received vide OM No. 1-7 9/2020-SD-IV (P) (Item No. 3) dated 17.03.2023 approving the export for 10,000 MTs NO N-BASMATI RICE IN HUSK (P ADDY) OTHER THAN SEED Q UALITY to Nepal by M/s JAI MAA DURGA ENTERPRISES
40	IRFAN TRADERS	HQRXEXLAPPLY003 58877AM22	RICE PADDY OR IN H USK	17.02.2022	Deferred due to want of com ments / NOC from DoA&FW.
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING					
41	HISAR BOVINE SPERM ST ATION & RESEARCH CENT ER	HQRXEXLAPPLY000 01784AM23	FROZEN BOVINE SE MEN	08.09.2022	Deferred due to want of com ments / NOC from DoAHD
42	SREE KRISHNA TRADERS	HQRXEXLAPPLY000 01881AM23	WHEAT BRAN	27.09.2022	Deferred due to want of com ments / NOC from DoAHD
43	GAA TRADING ENTERPRIS ES	HQRXEXLAPPLY000 00135AM23	MAIZE BRAN	03.05.2022	Deferred due to want of com ments / NOC from DoAHD
44	UNI-TECH INTERNATIONAL	HQRXEXLAPPLY000 02343AM23	WHEAT BRAN	17.01.2023	Rejected & closed based on t he Comments received from DoAH&D vide O.M dated 09.0 3.2023 wherein export of 100 0 MTs Wheat Bran to Banglad esh by M/s UNI-TECH INTER NATIONAL has not been reco mmended due to shortage of wheat bran in the country.
45	GREESHMA RAVIKUMAR	HQRXEXLAPPLY000 02379AM23	SELF FEEDING BIRD FEEDING OF SEEDS, PELLET	26.01.2023	Deferred DoAH&D vide OM d ated 26.12.2022 have stated t hat this department has no o bjection. Further export of sa me item is subjected to comm ents/ NoC from MoEF&CC. An OM has been sent to MoE

					F&cc to furnish comments/ NOC. Comments/NOC from MoEF&CC is awaited.
46	BDB EXIM PRIVATE LIMITED	HQRXEXLAPPLY000 02416AM23	WHEAT BRAN	04.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 500 MTs Wheat Bran to Bangladesh by M/s BDB EXIM PRIVATE LIMITED has not been recommended due to shortage of wheat bran in the country.
47	R ENTERPRISE	HQRXEXLAPPLY000 02415AM23	WHEAT BRAN	04.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 500 MTs Wheat Bran to Bangladesh by M/s R ENTERPRISE has not been recommended due to shortage of wheat bran in the country.
48	BDB EXIM PRIVATE LIMITED	HQRXEXLAPPLY000 02414AM23	WHEAT BRAN	04.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 500 MTs Wheat Bran to Bangladesh by M/s BDB EXIM PRIVATE LIMITED has not been recommended due to shortage of wheat bran in the country.
49	S R TRADERS	HQRXEXLAPPLY000 02396AM23	WHEAT BRAN	01.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 250 MTs Wheat Bran to Bangladesh by M/s S R TRADERS has not been recommended due to shortage of wheat bran in the country.
50	KOHINUR EXPORT	HQRXEXLAPPLY000 02389AM23	WHEAT BRAN	01.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 3500 MTs Wheat Bran to Bangladesh by M/s KOHINUR EXPORT has not been recommended due to shortage of wheat bran in the country.
51	SEALINE OVERSEAS	HQRXEXLAPPLY000 00281AM23	WHEAT BRAN	25.05.2022	Deferred due to want of comments / NOC from DoAHD
52	SEALINE OVERSEAS	HQRXEXLAPPLY000 02442AM23	ANIMAL FEED WHEAT BRAN	09.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 2000 MTs Wheat Bran to Bangladesh by M/s SEALINE OVERSEAS has not been recommended due to shortage of wheat bran in the country.
53	NIZAMI FISING NET	HQRXEXLAPPLY000 02427AM23	WHEAT BRAN	08.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 5000 MTs Wheat Bran to Ban

					gladesh by M/s NIZAMI FISIN G NET has not been recommended due to shortage of wheat bran in the country.
54	SAMANTA ENTERPRISE	HQRXEXLAPPLY000 02433AM23	WHEAT BRAN	09.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 10000 MTs Wheat Bran to Bangladesh by M/s SAMANTA ENTERPRISE has not been recommended due to shortage of wheat bran in the country.
55	SAMANTA ENTERPRISE	HQRXEXLAPPLY000 02432AM23	WHEAT BRAN	09.02.2023	Deferred due to want of comments / NOC from DoAHD
56	SHAKUN DEVELOPERS	HQRXEXLAPPLY000 02428AM23	WHEAT	08.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 10000000 KGs Wheat Bran to Bangladesh by M/s SHAKUN DEVELOPERS has not been recommended due to shortage of wheat bran in the country.
57	J K ENTERPRISE	HQRXEXLAPPLY000 02462AM23	PURE SAHIWAL EMBRYOS	14.02.2023	Deferred due to want of comments / NOC from DoAHD
58	GLOBAL MERCHANT	HQRXEXLAPPLY000 02457AM23	WHEAT BRAN	14.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 25000 MTs Wheat Bran to Bangladesh by M/s GLOBAL MERCHANT has not been recommended due to shortage of wheat bran in the country.
59	NUR ENTERPRISE	HQRXEXLAPPLY000 02455AM23	WHEAT BRAN	14.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 10000 MTs Wheat Bran to Bangladesh by M/s NUR ENTERPRISE has not been recommended due to shortage of wheat bran in the country.
60	AFSHA INTERNATIONAL	HQRXEXLAPPLY000 02453AM23	WHEAT BRAN	11.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 4950 MTs Wheat Bran to Bangladesh by M/s AFSHA INTERNATIONAL has not been recommended due to shortage of wheat bran in the country.
61	AYASHA ROLLER FLOUR MILL PRIVATE LIMITED	HQRXEXLAPPLY000 02476AM23	WHEAT BRAN	16.02.2023	Rejected & closed based on the Comments received from DoAH&D vide O.M dated 09.03.2023 wherein export of 1000 MTs Wheat Bran to Bangladesh by M/s AYASHA ROLLER FLOUR MILL PRIVATE LIMITED has not been recommended due to shortage of wheat bran in the country.

62	INDRANEE ENTERPRISE	HQRXEXLAPPLY000 02488AM23	Wheat Bran	18.02.2023	Deferred due to want of comm ents / NOC from DoAHD
63	RAHMAN INTERNATIONAL	HQRXEXLAPPLY000 02491AM23	WHEAT BRAN	18.02.2023	Deferred due to want of comm ents / NOC from DoAHD
64	MALLICK EXPORTS	HQRXEXLAPPLY000 02522AM23	WHEAT BRAN	24.02.2023	Deferred due to want of comm ents / NOC from DoAHD
65	NEW MONDAL AGENCY	HQRXEXLAPPLY000 02514AM23	WHEAT BRAN	22.02.2023	Deferred due to want of comm ents / NOC from DoAHD
66	BDB EXIM PRIVATE LIMITED	HQRXEXLAPPLY000 02532AM23	Wheat Bran	01.03.2023	Deferred due to want of comm ents / NOC from DoAHD
67	MANNAT TRADING	HQRXEXLAPPLY000 02533AM23	Wheat Straw	02.03.2023	Deferred due to want of comm ents / NOC from DoAHD
68	INDRANEE ENTERPRISE	HQRXEXLAPPLY000 02538AM23	WHEAT BRAN	05.03.2023	Deferred due to want of comm ents / NOC from DoAHD
69	CAPRICE TEX	HQRXEXLAPPLY000 02537AM23	BRAN SHARPS & OTH ER RESIDUES OF WH EAT	04.03.2023	Deferred due to want of comm ents / NOC from DoAHD
70	MARGS EXIM CO	HQRXEXLAPPLY000 02571AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
71	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY000 02579AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
72	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY000 02584AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
73	DEVANSHI INTERNATIONAL	HQRXEXLAPPLY000 02586AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
74	BISWAS INTERNATIONAL	HQRXEXLAPPLY000 02572AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
75	S A TRADING	HQRXEXLAPPLY000 02569AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
76	AJMIR AGENCY	HQRXEXLAPPLY000 02565AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
77	PEREGRINE EXPORT	HQRXEXLAPPLY000 02564AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
78	MORE AND COMPANY	HQRXEXLAPPLY000 02563AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
79	V K UDYOG LTD	HQRXEXLAPPLY000 02587AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comm ents / NOC from DoAHD
80	V K UDYOG LTD	HQRXEXLAPPLY000 02588AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comm ents / NOC from DoAHD
81	MARGS EXIM CO	HQRXEXLAPPLY000 02556AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
82	RUA EXPORT PRIVATE LIMITED	HQRXEXLAPPLY000 02560AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
83	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY000 02568AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
84	SUMIT COMMERCIAL CO.	HQRXEXLAPPLY000 02566AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
85	SUBIR SHELLAC ENTERPRISE	HQRXEXLAPPLY000 02570AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
86	M.G. INTERNATIONAL	HQRXEXLAPPLY000 02573AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
87	AMON KANU	HQRXEXLAPPLY000 02589AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comm ents / NOC from DoAHD
88	D.R. ENTERPRISE	HQRXEXLAPPLY000 02590AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comm ents / NOC from DoAHD
89	KOLKATA AAYAT NIRYAT PRIVATE LIMITED	HQRXEXLAPPLY000 02562AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
90	DUTTA ENTERPRISE	HQRXEXLAPPLY000 02559AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
91	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY000 02575AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
92	M/S B. B. EXPORTS	HQRXEXLAPPLY000 02561AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
93	SHREE RAMALAXMI EXIM	HQRXEXLAPPLY000 02576AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
94	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY000 02582AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
95	M/S ALEXANDER AND CO	HQRXEXLAPPLY000 02558AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comm ents / NOC from DoAHD
96	MARGS EXIM CO	HQRXEXLAPPLY000	WHEAT BRAN	08.03.2023	Deferred due to want of comm

		02555AM23			ents / NOC from DoAHD
97	THE OM GLOBAL ENTERPRISES	HQRXEXLAPPLY000 02554AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
98	JAIN EXPORT	HQRXEXLAPPLY000 02577AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
99	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY000 02581AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
100	INDIA EXPORT INTERNATIONAL	HQRXEXLAPPLY000 02583AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
101	S R EXPORT	HQRXEXLAPPLY000 02553AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
102	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY000 02580AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
103	GOURI ENTERPRISE	HQRXEXLAPPLY000 02552AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
104	PRAYAS	HQRXEXLAPPLY000 02551AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
105	PRAYAS	HQRXEXLAPPLY000 02550AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
106	PRAYAS	HQRXEXLAPPLY000 02548AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
107	PRAYAS	HQRXEXLAPPLY000 02547AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
108	DELUX INTERNATIONAL	HQRXEXLAPPLY000 02546AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
109	M/S TIRUPATI UDYOG	HQRXEXLAPPLY000 02585AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
110	MARGS EXIM CO	HQRXEXLAPPLY000 02557AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
111	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPLY000 02578AM23	WHEAT BRAN	08.03.2023	Deferred due to want of comments / NOC from DoAHD
112	DS ENTERPRISE	HQRXEXLAPPLY000 02591AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
113	ROY ENTERPRISE	HQRXEXLAPPLY000 02592AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
114	NIDHI EXIM	HQRXEXLAPPLY000 02593AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
115	MANJU EXPORT AND IMPORT	HQRXEXLAPPLY000 02594AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
116	B.R. INTERNATIONAL	HQRXEXLAPPLY000 02595AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
117	BISWAS INFRACON LLP	HQRXEXLAPPLY000 02596AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
118	BISHAL ENTERPRISE	HQRXEXLAPPLY000 02597AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
119	R H ENTERPRISE	HQRXEXLAPPLY000 02598AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
120	PASHUPATI ENTERPRISE	HQRXEXLAPPLY000 02600AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
121	SHAIKH EXPORT	HQRXEXLAPPLY000 02601AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
122	SHRI RAGHUVANSH ENTERPRISES	HQRXEXLAPPLY000 02602AM23	WHEAT BRAN	09.03.2023	Deferred due to want of comments / NOC from DoAHD
123	PRIME ENTERPRISES	HQRXEXLAPPLY000 02616AM23	BRANS SHARPS AND OTHER RESIDUES OF WHEAT	10.03.2023	Deferred due to want of comments / NOC from DoAHD
124	R & R JAJODIA TRADING PRIVATE LIMITED	HQRXEXLAPPLY000 02619AM23	WHEAT BRAN	10.03.2023	Deferred due to want of comments / NOC from DoAHD
125	PRITI EXPORT	HQRXEXLAPPLY000 02620AM23	WHEAT BRAN	10.03.2023	Deferred due to want of comments / NOC from DoAHD
126	SONY ENTERPRISE	HQRXEXLAPPLY000 02623AM23	WHEAT BRAN	10.03.2023	Deferred due to want of comments / NOC from DoAHD
127	ALAUDDIN MANDAL	HQRXEXLAPPLY000 02625AM23	WHEAT BRAN	10.03.2023	Deferred due to want of comments / NOC from DoAHD
128	KIAN AGRO PROCESSING PRIVATE LIMITED	HQRXEXLAPPLY000 02633AM23	COARSE WHITE WHEAT BRAN (SHUAR) MOISTURE 12% MAX.	12.03.2023	Deferred due to want of comments / NOC from DoAHD
129	KISHAN INTERNATIONAL	HQRXEXLAPPLY000 02634AM23	WHEAT BRAN	13.03.2023	Deferred due to want of comments / NOC from DoAHD

130	KISHAN INTERNATIONAL	HQRXEXLAPPLY000 02635AM23	WHEAT BRAN	13.03.2023	Deferred due to want of comments / NOC from DoAHD
131	KISHAN INTERNATIONAL	HQRXEXLAPPLY000 02636AM23	WHEAT BRAN	13.03.2023	Deferred due to want of comments / NOC from DoAHD
132	WORLD WIDE CLEARING AND SHIPPING INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 02641AM23	WHEAT BRAN	14.03.2023	Deferred due to want of comments / NOC from DoAHD
133	WORLD WIDE CLEARING AND SHIPPING INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 02642AM23	WHEAT BRAN	14.03.2023	Deferred due to want of comments / NOC from DoAHD
134	S.R INTERNATIONAL	HQRXEXLAPPLY000 02655AM23	WHEAT BRAN	15.03.2023	Deferred due to want of comments / NOC from DoAHD
135	SHIV IMPEX	HQRXEXLAPPLY000 02649AM23	WHEAT BRAN	15.03.2023	Deferred due to want of comments / NOC from DoAHD
MINISTRY OF ENVIRONMENT FOREST AND CLIMATE CHANGE					
(SU DIVISION)					
136	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 00383AM23	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The balance stock for the year 2022-23 which can be exported under artificially propagated origin or pattaland source is 0.00 MT for Andhra Pradesh.
137	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY000 00461AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The balance stock for the year 2022-23 which can be exported under artificially propagated origin or pattaland source is 0.00 MT for Andhra Pradesh.
138	LONG CYCLE CHENNAI	HQRXEXLAPPLY000 01822AM23	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND	17.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
139	LONG CYCLE CHENNAI	HQRXEXLAPPLY000 01827AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	18.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
140	JSSN EXIM PRIVATE LIMITED	HQRXEXLAPPLY000 02144AM23	RSW (ARTIFICIALLY PROPAGATED) LOGS	25.11.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div). Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
141	OM VEERA TRADERS	HQRXEXLAPPLY000 02166AM23	RED SANDAL WOOD LOGS	05.12.2022	Approved. Based on the Comments / NOC from M/o EF&CC (SU Div) approving therewith a quantity of 0.97425 MT of red sandal wood logs export subject to other statutory clearances required, related to export.

142	M/S AMMAJAN AGAR OIL FACTORY	HQRXEXLAPPLY00002200AM23	AQUILARIA MALACCE NSIS (AGARWOOD) CHIPS (HARMLESS AND NOT INFLAMABLE) / Roots and Rhizomes :---- Agarwood	15.12.2022	Deferred on the basis of comments/ NoC received from M/o EF&CC (SU Div) vide OM dated 26.12.2022 sought documents from the firm. Firm vide email dated 06.01.2023 has submitted the required documents in the division. Further, the case has been forwarded to wildlife department communication from the division in this application is awaited.
143	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY00002290AM23	AGARWOOD CHIPS	05.01.2023	Deferred on the basis of comments/ NoC received from M/o EF&CC (SU Div) vide OM dated 08.02.2023 sought documents from the firm. As the firm has submitted documents only for 2 kgs and hence application is not matching with the documents, the application cannot be considered. Accordingly, SU Division has advised that the firm may revise their application. Hence, firm has been issued a deficiency letter to revise the application.
144	RAJ K.ENTERPRISES	HQRXEXLAPPLY00002321AM23	RSW OBTAINED FROM PATTALAND	12.01.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
145	NISHANT AROMAS PRIVATE LIMITED	HQRXEXLAPPLY00002350AM23	SANDALWOOD OIL	17.01.2023	Deferred due to Comments received vide OM no.5-7/2021-SU from SU Division Dated 21.03.2023 have provided NoC approving the exports of 4 kgs of sandalwood oil to Canada by M/s Nishant Aromas Pvt. Ltd. subjected to revalidation of Certificate of origin as it has expired on 06.02.2023
146	GLOWIDE TRADE WINGS	HQRXEXLAPPLY00002407AM23	KOTO MUSICAL INSTRUMENT	02.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
147	GAZALI EXPORTS	HQRXEXLAPPLY00002397AM23	AGARWOOD	01.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
148	BANU HASHIM ENTERPRISES PRIVATE LIMITED	HQRXEXLAPPLY00002472AM23	Agarwood Chips and Powder Agar Oil	15.02.2023	Deferred based on the Comments / NOC from M/o EF&CC (SU Div) received vide OM No. EF No. 5-9 /2023-SU dated 23.02.2023 to furnish relevant documents. Firm has been asked to submit the documents. Reply is still awaited from the firm.
149	LONG CYCLE CHENNAI	HQRXEXLAPPLY00002468AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)

150	LONG CYCLE CHENNAI	HQRXEXLAPPLY000 02467AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&C C (SU Div)
151	LONG CYCLE CHENNAI	HQRXEXLAPPLY000 02466AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&C C (SU Div)
152	LONG CYCLE CHENNAI	HQRXEXLAPPLY000 02465AM23	RED SANDERS WOOD OBTAINED FROM ARTIFICIALLY REGENERATED SOURCE FROM PATTALAND	15.02.2023	Deferred due to want of comments / NOC from M/o EF&C C (SU Div)
153	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY000 02479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	Deferred due to want of comments / NOC from M/o EF&C C (SU Div)
154	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY000 02492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	Deferred due to want of comments / NOC from M/o EF&C C (SU Div)
155	AADISH IMPEX PRIVATE LIMITED	HQRXEXLAPPLY000 02608AM23	SEA SAND, GR	09.03.2023	Deferred due to want of comments / NOC from M/o EF&C C (SU Div)
156	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY000 02622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	Deferred due to want of comments / NOC from M/o EF&C C (SU Div)
(OZONE CELL)					
157	CONVERGENCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY000 00068AM23	Hexafluoroisopropanol	19.04.2022	Deferred due to want of information from the firm.
158	IND SWIFT LABORATORIES LIMITED	HQRXEXLAPPLY000 02412AM23	A78D (2-(4-bromo-1-(5-(tert-butyl)-[1,1'-biphenyl]-2-yl)-1H-benzod[imidazol-2-yl]-4,6-bis(2-(methyl-d3) propyl)-n-2-yl-1,1,1,3,3,3,3-d6) phenol)	04.02.2023	Deferred Comments / NOC received from M/o EF&CC (Ozone Cell) vide vide O.M No. 11/22/2023-OC dated 17.02.2023. sought information from the firm regarding clarification whether the item fall under the category of ozone department. Also the application received is not completely filed. The documents are awaited from the firm.
159	PARAGON FINE AND SPECIALITY CHEMICAL LIMITED	HQRXEXLAPPLY000 02297AM23	2,3- DICHLORO- 1,4-NAPHTHOQUI NONE (DICHLONE)	06.01.2023	Deferred due to want of reason for applying under restricted category as the item under HS code 29147990 is free according to schedule II of the export policy. Further based on the comments received from M/o EF&CC (Ozone cell) vide O.M No. 11/22/2023-OC dated 15.02.2023 stating the item of export is neither ozone depleting substances (ODs) nor Hydrofluorocarbons (HFCs). Hence they do not have any comments to offer.

					The information from the firm is awaited.
160	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 02484AM23	Bromofluoromethane (Export for Feedstock purpose only)	17.02.2023	Approved based on NOC received from Ozone Cell dt. 09.03.2023 approving therewith 58.41 kgs of Bromofluoromethane (as feedstock use for manufacture of Fluticasone Propionate and Fluticasone Furoate) to United Kingdom.
161	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 02485AM23	Bromofluoromethane (Export for Feedstock purpose only)	18.02.2023	Approved based on NOC received from Ozone Cell dt. 09.03.2023 approving therewith 113.344 kgs of Bromofluoromethane (as feedstock use for manufacture of Fluticasone Propionate and Fluticasone Furoate) to Singapore.
162	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY000 02528AM23	1,3,3,3- TETRAFLUOROPROPE NE (HFO123 4ze)	28.02.2023	Deferred due to want of comments / NOC from M/o EF&C (Ozone cell)
DEPARTMENT OF ATOMIC ENERGY					
163	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY000 02411AM23	ZIRCOMAT 5 Micron / 325 Mesh	04.02.2023	Approved based on the email received from DAE dated 06.03.2023 has approved the exports of 1250 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) to Saudi Arabia by M/s SUKASO CERACOLORS PRIVATE LIMITED
164	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY000 02430AM23	ZIRCOMAT 5 Micron / 325 Mesh	08.02.2023	Approved based on the email received from DAE dated 06.03.2023 has approved the exports of 500 MTs ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier) to Italy by M/s SUKASO CERACOLORS PRIVATE LIMITED
165	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY000 02521AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	24.02.2023	Deferred due to want of comments / NOC from DAE.
166	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY000 02630AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	11.03.2023	Deferred due to want of comments / NOC from DAE.
167	N.K.R. INTERNATIONAL	HQRXEXLAPPLY000 02647AM23	ZIRCONIUM SILICATE POWDER	14.03.2023	Deferred due to want of comments / NOC from DAE.
MINISTRY OF MINES					
168	AIMIL LIMITED	HQRXEXLAPPLY000 02243AM23	STANDARD SAND GRADE - II	23.12.2023	Deferred due to want of comments/NOC from Ministry of Mines

169	TATA STEEL MINING LIMITED	HQRXEXLAPPLY00002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT(+/- 10%)	10.03.2023	Deferred comments from MoM received in which they have further told to sought comments from Indian Bureau of Mines.
DPIIT					
170	K R IMPEX	HQRXEXLAPPLY00002207AM23	HARD WHITE SHAVING SHORTED OFFICE PAPER SHAVINGN - WASTE PAPER	16.12.2022	Deferred due to want of comments/NOC from DPIIT
171	VIPRA EXIM	HQRXEXLAPPLY00002314AM23	NEWS PAPER FOR REUSE	10.01.2023	Deferred due to want of comments/NOC from DPIIT
172	JANAR EXPORTS	HQRXEXLAPPLY00002353AM23	OVER ISSUED NEWS PAPERS	17.01.2023	Deferred due to want of comments/NOC from DPIIT
173	VIPRA EXIM	HQRXEXLAPPLY00002429AM23	NEWS PAPER FOR REUSE	08.02.2023	Deferred due to want of comments/NOC from DPIIT
174	AVN SPICES PRIVATE LIMITED	HQRXEXLAPPLY00002477AM23	USED NEWS PAPER	16.02.2023	Deferred due to want of comments/NOC from DPIIT
175	SAFAA EXPORTS	HQRXEXLAPPLY00002523AM23	WASTE PAPER NEWS PAPEE	27.02.2023	Deferred due to want of comments/NOC from DPIIT
176	SHREE SHYAM TRADERS	HQRXEXLAPPLY00002540AM23	RECOVERED(WASTE & SCRAP) PAPER OR PAPER BOARD	05.03.2023	Deferred due to want of comments/NOC from DPIIT
177	POTHIGAI IMPEXP	HQRXEXLAPPLY00002643AM23	WASTE NEWS PAPER	14.03.2023	Deferred due to want of comments/NOC from DPIIT
MINISTRY OF TEXTILES					
178	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM23	a.MANMADE FIBRE STAPLE CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b.MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
179	CENTRAL SILK BOARD	HQRXEXLAPPLY00002434AM23	Bivoltine hybrid silkworm eggs	09.02.2023	Deferred due to want of comments/NOC from Central Silk Board (Ministry of Textiles)
MINISTRY OF PETROLEUM & NATURAL GAS					

180	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY00002471AM23	Biodiesel and mixture thereof, not containing or containing less than 70 percent by weight of petroleum oils or oils obtained from bituminous minerals.	15.02.2023	Deferred of comments/NOC received from MoP&NG. A mail has been sent to the firm asking whether the unit lies in SEZ or not. The information from the firm is awaited.
181	AAMISHA FOODS PRIVATE LIMITED	HQRXEXLAPPLY00002513AM23	Mixture containing 90% Ethyl Alcohol+10% additives used for preparation of UNI-RIPE Fruit Ripening Concentrate	22.02.2023	Deferred due to want of comments/NOC from MoP&NG.
182	DOSCH PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLY00002615AM23	ETHYL ALCOHOL 96%	10.03.2023	Deferred due to want of comments/NOC from MoP&NG.
MISCELLANEOUS APPLICATIONS					
183	S G P INDIA	HQRXEXLAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
184	BEIL INFRASTRUCTURE LIMITED	HQRXEXLAPPLY00001809AM23	Printed Circuit Boards Shredded	15.09.2022	Closed. EFC has decided to inform the firm that the item is 'free' and export authorization is not required.
185	VIRENDRA HARIBHAI PANSARA	HQRXEXLAPPLY00001920AM23	Specification	06.10.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
186	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM	HQRXEXLAPPLY00002108AM23	Painted Storks (Mycteria leucocephala) Lesser Adjutant (Leptoptilos javanicus)	14.11.2022	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.

187	SHASHI MINERALS	HQRXEXLAPPLY000 02229AM23	Garnet abrasive non b each minerals	20.12.2022	Deferred. As directed by Chair man, EFC, application has b een forwarded to Ministry of Mines for their comments
188	ANP TRADE LLP	HQRXEXLAPPLY000 02228AM23	Potassium chloride	20.12.2022	Deferred. The applicant has been asked a reason for maki ng an application for non-rest ricted item and the informatio n from the firm is awaited
189	INDIRA GANDHI ZOOLOG ICAL PARK VISAKHAPATN AM	HQRXEXLAPPLY000 02304AM23	Gharial (Gavialis gang eticus)	09.01.2023	Deferred. Firm has been aske d to furnish certain document s & information which is awai ted from the firm.
RAW HUMAN HAIR APPLICATIONS					
190	PAV EXPORTS	HQRXEXLAPPLY000 00490AM23	UNPROCESSED ASSO RTED HUMAN HAIR	14.07.2022	Approved. being an old appli cant, Export authorization may be issued with quantity of 1000 Kgs raw human hair
191	S K HABIB HAIR ENTERP RISE	HQRXEXLAPPLY000 02118AM23	100% INDIAN HUMAN HAIR UNWASHED (U N-PROCESSED)	17.11.2022	Approved on the basis of doc uments submitted, the Comm ittee has decided to issue Exp ort license to M/s S K HABIB HAIR ENTERPRISE for export of 1000 Kgs on post facto basi s.
192	BANDANA SAHANI	HQRXEXLAPPLY000 02202AM23	WASTE OF HUMAN H AIR	15.12.2022	Deferred. Documents found d eficient. Necessary documents / information from the firm ar e still awaited.
193	M.D.ENTERPRISE	HQRXEXLAPPLY000 02231AM23	HUMAN HAIR	20.12.2022	Deferred. Firm has been aske d to furnish certain document s & information which is awai ted from the firm.
194	GNL EXPRESS	HQRXEXLAPPLY000 02222AM23	UNPROCESSED INDI AN HUMAN HAIR	17.12.2022	Deferred. Firm has been aske d to furnish certain document s & information which is awai ted from the firm.
195	MAHESH HUMAN HAIR B USINESS	HQRXEXLAPPLY000 02223AM23	UNWASHED	17.12.2022	Deferred. Firm has been aske d to furnish certain document s & information which is awai ted from the firm.
196	WESTERN TRADERS	HQRXEXLAPPLY000 02268AM23	HUMAN HAIR BALL	31.12.2023	Approved on the basis of doc uments submitted, the Comm ittee has decided to issue Exp ort license to M/s WESTERN TRADERS for export of 1000 Kgs on post facto basis.
197	SIDDHANT ENTERPRISES	HQRXEXLAPPLY000 02299AM23	100% HUMAN HAIR U NWORKED	06.01.2023	Approved on the basis of doc uments submitted, the Comm ittee has decided to issue Exp ort license to M/s SIDDHANT ENTERPRISES for export of 5 0000 Kgs on post facto basis.

198	SUJATA ENTERPRISE	HQRXEXLAPPLY000 02309AM23	HUMAN HAIR	10.01.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
199	SRI UDAY BHASKAR INDIAN HAIRS	HQRXEXLAPPLY000 02312AM23	100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)	10.01.2023	Approved on the basis of documents submitted, the Committee has decided to issue Export license to M/s SRI UDAY BHASKAR INDIAN HAIRS for export of 51879.40 Kgs on post facto basis.
200	SHEELU EXPORTS	HQRXEXLAPPLY000 02319AM23	HUMAN HAIR UNWORKED RAW	11.01.2023	Approved on the basis of documents submitted, the Committee has decided to issue Export license to M/s SHEELU EXPORTS for export of 1000 Kgs on post facto basis
201	EXPOIND PRODUCT & SERVICE PRIVATE LIMITED	HQRXEXLAPPLY000 02342AM23	WASTE OF HUMAN HAIR	16.01.2023	Approved on the basis of documents submitted with the application of human hair. The Committee has decided to issue Export license to M/s EXPOIND PRODUCT & SERVICE PRIVATE LIMITED for export of 1000 Kgs of raw human hair.
202	SRIJAN HUMAN HAIR	HQRXEXLAPPLY000 02349AM23	UNPROCESSED HUMAN HAIR UNWASHED	17.01.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
203	FIFTEEN ISLAND AQUA EXIM (OPC) PRIVATE LIMITED	HQRXEXLAPPLY000 02371AM23	UN PROCESSED & UNWORKED HUMAN HAIR	23.01.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
204	SIMRAN HAIR TRADERS	HQRXEXLAPPLY000 02421AM23	100% Unprocessed Indian Human Hair (Unwashed) Grade B	05.02.2023	Deferred. The matter has been taken up on e-file.
205	KARTHICK ENTERPRISES	HQRXEXLAPPLY000 02437AM23	100% HUMAN HAIR UNWORKED (GRADE-B, GOLI)	09.02.2023	Approved on the basis of documents submitted, the Committee has decided to issue Export license to M/s KARTHICK ENTERPRISES for export of 8000 Kgs on post facto basis.
206	RAMYA ENTERPRISES	HQRXEXLAPPLY000 02435AM23	HUMAN WASTE HAIR UNWORKED	09.02.2023	Approved. Being an old applicant Export authorization may be issued with quantity of 25000 Kg raw human hair for export.
207	L.G. ENTERPRISE	HQRXEXLAPPLY000 02443AM23	UNWASHED HUMAN HAIR	09.02.2023	Approved on the basis of documents submitted, the Committee has decided to issue Export license to M/s L.G. ENTERPRISE for export of 33174 Kgs on post facto basis.

208	ALAM ENTERPRISE	HQRXEXLAPPLY000 02440AM23	100% UNPROCESSED & UNWORKED HUMAN HAIR(WASTE)	09.02.2023	Approved on the basis of documents submitted, the Committee has decided to issue Export license to M/s ALAM ENTERPRISE for export of 1000 Kgs on post facto basis
209	DULAL -SIBU HUMAN HAIR PRIVATE LIMITED	HQRXEXLAPPLY000 02426AM23	UNWASHED HUMAN HAIR	07.02.2023	Approved on the basis of documents submitted, the Committee has decided to issue Export license to M/s DULAL -SIBU HUMAN HAIR PRIVATE LIMITED for export of 1000 Kgs on post facto basis
210	BISIX INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY000 02458AM23	HUMAN HAIR	14.02.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
211	PRAJWAL ENTERPRISES	HQRXEXLAPPLY000 02450AM23	HUMAN WASTE HAIR UNWORKED	10.02.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
212	MAHESH HAIR PRIVATE LIMITED	HQRXEXLAPPLY000 02498AM23	Human Hair	20.02.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
213	FIROJ ENTERPRISE	HQRXEXLAPPLY000 02504AM23	100% INDIAN HUMAN HAIR UNWASHED (UN-PROCESSED)	21.02.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
214	JKSR INDUSTRIES INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 02480AM23	UNWORKED HUMAN HAIR	17.02.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
215	JKSR INDUSTRIES INDIA PRIVATE LIMITED	HQRXEXLAPPLY000 02483AM23	UNWORKED HUMAN HAIR	17.02.2023	Rejected. Only one application may be considered at one time.
216	JAY GURU COTTON CASUALS PRIVATE LIMITED	HQRXEXLAPPLY000 02499AM23	UNWORKED HUMAN HAIR	20.02.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
217	THE BLACK DIAMOND INTERNATIONAL	HQRXEXLAPPLY000 02539AM23	HUMAN HAIR UNWORKED	05.03.2023	Approved. Being an old applicant, Export authorization may be issued with quantity of 1000 Kgs raw human hair.
218	MARS VENTURES	HQRXEXLAPPLY000 02549AM23	Human Hair un-processed and un-worked	08.03.2023	Approved. Being an old applicant, Export authorization may be issued with quantity of 2250 Kgs raw human hair.

219	L.G. ENTERPRISE	HQRXEXLAPPLY000 02599AM23	UNWASHED HUMAN HAIR	09.03.2023	Approved. Being an old applicant Export authorization may be issued with quantity of 33174 Kg raw human hair for export.
220	MARS VENTURES	HQRXEXLAPPLY000 02603AM23	Human Hair un-processed and un-worked	09.03.2023	Rejected. Only one application may be considered at one time.
221	MARS VENTURES	HQRXEXLAPPLY000 02604AM23	Human Hair un-processed and un-worked	09.03.2023	Rejected. Only one application may be considered at one time.
222	MARS VENTURES	HQRXEXLAPPLY000 02605AM23	Human Hair un-processed and un-worked	09.03.2023	Rejected. Only one application may be considered at one time.
223	MARS VENTURES	HQRXEXLAPPLY000 02606AM23	Human Hair un-processed and un-worked	09.03.2023	Rejected. Only one application may be considered at one time.
224	MARS VENTURES	HQRXEXLAPPLY000 02607AM23	Human Hair un-processed and un-worked	09.03.2023	Rejected. Only one application may be considered at one time.
225	DULAL -SIBU HUMAN HAIR PRIVATE LIMITED	HQRXEXLAPPLY000 02611AM23	UNWASHED HUMAN HAIR	10.03.2023	Approved. Being an old applicant, Export authorization may be issued with quantity of 1000 Kgs raw human hair.
226	RANI MARBEL & TILES	HQRXEXLAPPLY000 02617AM23	HUMAN HAIR	10.03.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
227	KSIX INTERNATIONAL	HQRXEXLAPPLY000 02626AM23	UNPROCESSED HUMAN HAIR UNWASHED	10.03.2023	Approved. being an old applicant, Export authorization may be issued with quantity of 523844 Kgs raw human hair
228	AM HAIR PRIVATE LIMITED	HQRXEXLAPPLY000 02628AM23	100% INDIAN HUMAN HAIR UNWASHED (UNPROCESSED)	11.03.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
229	WESTERN TRADERS	HQRXEXLAPPLY000 02644AM23	HUMAN HAIR BALL	14.03.2023	Deferred. Firm has been asked to furnish certain documents & information which is awaited from the firm.
230	SK GM ENTERPRISE	HQRXEXLAPPLY000 02352AM23	100% UNPROCESSED HUMAN HAIR	17.01.2023	Approved on the basis of documents submitted, the Committee has decided to issue Export license to M/s SK GM ENTERPRISE for export of 3500 Kgs raw human hair.

231	XOREA EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY000 02662AM23	100% UNPROCESSED & UNWORKED HUMAN HAIR, RAW HUMAN HAIR	16.03.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
232	FARHAN ENTERPRISE	HQRXEXLAPPLY000 02682AM23	UNPROCESSED HUMAN HAIR	19.03.2023	Approved. Being new applicant, Export authorization may be issued with quantity of 1000 Kg raw human hair for export.
233	ROJ ENTERPRISE	HQRXEXLAPPLY000 02686AM23	Human Hair Unworked, Whether or not washed or scoured	21.03.2023	Approved. Being an old applicant, Export authorization may be issued with quantity of 2700 Kgs raw human hair.

Note:

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
